

(b) and (c) The Department of Mines and Geology, Government of Rajasthan, has carried out geological mapping, trenching, pitting and exploratory drilling in the areas of Hathai and Samotha and some parts of Kahila area. RSMDC proposed to carry out further exploration by drilling Navagaon and Bhanwaria-ka-Naka deposits. RSMDC has also given specific assignments to the Indian Bureau of Mines and Mineral Exploration Corporation for the geological mapping of Kahila deposit and for assessment of grade and reserves in Kahila and Navagaon.

Banks help to Unemployed Persons

6501. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state:

(a) whether any target has been fixed for individual banks and branches regarding help to young unemployed persons every year; and

(b) if so, the details thereof during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) Young unemployed persons approach banks for assistance to set up self employment ventures in the fields of Agriculture, Small Scale Industry, Professional Services, Small Business, Retail Trade, Transport etc. Government has recognised the employment potential of such small ventures and these have been classified as the 'Priority Sector'. Recently the public sector banks have been advised that by 1985 their advances to Priority Sector should reach 40 per cent of their aggregate advances.

The Reserve Bank of India has also advised all the commercial banks that they should aim at providing credit to at least two additional borrowers per branch per month particularly those under Priority Sector, with the base period of 1978.

Replacement of Posts of Head Clerks and Supervisors by Inspectors in Income Tax Department

6502. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have accepted the recommendation made in para 6.44 of the Wanchoo Committee's Report that posts of Head-Clerks and Supervisors should be replaced by posts of Inspectors (Supervision and Field) at the time of creation of Tax Assistants Cadre in the Income-tax Department;

(b) if so, whether the decision taken by Government has been implemented; and

(c) if not, when it is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Government have not accepted the recommendation contained in para 6.44 of the Report of the Wanchoo Committee.

(b) and (c) Question does not arise.

Promotion to the Post of Income-tax Inspectors

6503. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that more than 5,000 persons are awaiting their promotion as Income-tax Inspectors after qualifying in the Departmental Examination for the last several years in the Income-tax Department; and

(b) if so, whether Government propose to sanction sufficient number of posts of Income-tax Inspectors so that the list of qualified persons be brought to the barest minimum?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) The information is being collected from the Commissioners of Income-tax and will be laid on the Table of the House.